

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

186  
T.P.No. 86/2017  
CP No. 973/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> January 2018, 10.30 A.M

Name of the Company	Ujjwal Barter Pvt.Ltd		
Under Section	391 (2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 Noelle Boneyjee Petitioners Prashant  
2 Mr. K. S. PRADHAN, JD, RD (ER) MCA - Prashant  
01/01/2018

ORDER

Ld. Counsel for the petitioners and Mr. K. S. Pradhan Joint Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Official Liquidator has filed his report, which may be taken on record. Heard the arguments of the Ld. Counsel for the petitioner.

Reserved for order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)